

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

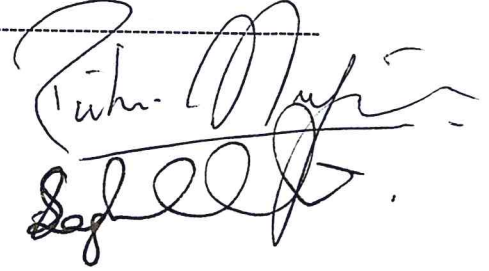
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/BB/2017	-	Hearing	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwarka Steel Industries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. RISHI ANEJA  
9880599908

PETITIONER



2. Raghuram  
Cadambi  
9900039859

Respondent



Counsel for petitioner is present. Counsel for Respondent is also present. Objections not filed. Both the counsels reported that the matter is likely to be settled between the parties.

List it on 05.10.2017 for objections, if any, finally.



MEMBER (J)



MEMBER (T)